

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.26- IA/1099(AHM)2024 in IA/1085(AHM)  
2022  
in  
**CP(IB) 182 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SVG Fashion Ltd

.....Applicant

V/s

Arpita Filaments Pvt Ltd

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Mr. Vishal Dave, Adv.

For the Respondent :

**ORDER**

IA/1099(AHM)2024 in IA/1085(AHM)2022

This is an application filed by the Applicant to substitute the name of Applicant Mr. Pragnesh Mahendrabhai Jagasheth as the Liquidator replacing RP Mr. Pankaj Nahata and allow amendment in IA/1085 of 2022.

Heard, learned counsel for the applicant application is allowe

In view of the same IA/1099(AHM)2024 is disposed off.

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**